

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY): (a) to (f) Yes, Sir. A Transaction Adviser has been appointed by Ministry of Health and Family Welfare for carrying out the feasibility studies for development of the hospitals on Railway land. Ministry of Health is in the process of implementing this project on pilot basis at 11 locations to test the model. Further, the matter is under consideration in the Ministry of Health and Family Welfare to finalise the financing model for establishment and operation of the proposed Diagnostic Cum OPD Centres on a pilot basis under Public Private Partnership Mode.

Kendriya Vidyalayas are set up by Kendriya Vidyalaya Sangathan under the Ministry of Human Resource Development (HRD). Pursuant to signing of Memorandum of Understanding (MOU), Ministry of HRD have set up seven new Civil Sector Kendriya Vidyalayas on Railways respectively at Carriage Repair Workshop Harnaut (Bihar), Railway Campus Nanded (Maharashtra), Railway Campus Rangiya (Assam), Freeland Ganj Railway Colony Dahod (Gujarat), Krishnarajapuram Diesel Loco Shed Colony Bangalore (Karnataka) and Shakurbasti, West Punjabi Bagh (Delhi.)

Further, in pursuance of Budget Announcement 2009-10, Expression of Interest (EOIs) for five Medical Colleges viz. Kharagpur, Lucknow, Guwahati, Chennai and Secunderabad were invited. In response 17 EOIs were received. Based on the response of EOIs, Bids for appointment of Consultant for Kharagpur were invited and the tender has been discharged on technical grounds and retendering for the same is being processed. For the remaining four Medical Colleges, Zones are processing for appointment of Consultant.

#### **People affected by endosulfan**

\*339. DR. T.N. SEEMA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that National Human Rights Commission has recommended to the Central Government that a nation-wide survey of the population that have been affected by the use of Endosulfan sprayed from the air must be conducted, so that the extent of relief and rehabilitation needed may be determined;
- (b) whether steps have been taken to implement this recommendation;
- (c) if so, the present status of the same; and
- (d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (d) Yes, Sir. Taking suo-moto cognizance of newspaper reports published in the Hindustan Times dated 16.11.2010 titled "Crippled Kerala villagers cry for endosulfan ban," the National Human Rights Commission (NHRC) has recommended to the Central

Government vide its proceedings held on 31.12.2010 to conduct a nation-wide survey of populations that have been affected by the use of endosulfan, particularly sprayed from the air, to determine the scope of relief and rehabilitation that may be needed.

ICMR had earlier constituted a Committee to examine the report of National Institute of Occupational Health on the health effects of Endosulfan in Kasaragod district of Kerala, to review the available literature related to its health effects and to suggest future course for research in the area of health effects of Endosulfan. Meanwhile, in writ petition (civil) No. 213 of 2011 “Democratic Youth Federation of India vs. Union of India and Ors.” the Supreme Court of India passed an ad interim order on 13.5.2011 banning production, sale and use of Endosulfan in the country till further orders and appointed a Joint Committee headed by the Director General of Indian Council of Medical Research (ICMR) and the Agriculture Commissioner, Department of Agriculture and Cooperation to conduct a scientific study on the question whether the use of Endosulfan would cause any serious health hazard to human beings and environmental pollution. The Joint Committee has since submitted its interim report.

#### **Promotion of sports in schools**

\*340. SHRI PANKAJ BORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of the Sports Ministry’s request that schools should revamp games infrastructure and bring sports and physical education on the daily schedule;

(b) if so, whether Government is planning to fill up vacancies of physical education teachers throughout the country in schools, create such posts where there is no such post and recruit teachers so that sports and games are made components of Government’s flagship ‘Sarva Shiksha Abhiyan’ (SSA) and allocate some percentage of budget of SSA for promotion of sports in primary schools; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (c) The Conference of Ministers of Youth Services and Sports of States/UTs passed a resolution on 18<sup>th</sup> November, 2011 that: “Games and Sports should be introduced compulsorily as part of curriculum of education in schools at all levels both in Centre and States. Further, one period each day should be allocated for Games and Sports in all schools. The students’ participation should be graded and evaluated at par with other subjects and adequate weightage should be given to participation in Games and Sports”.

The National Policy on Education (NPE), 1986 as revised in 1992 provides